

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Cr1.) No(s).
1659-1661/2017

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARYPetitioner(s)

VERSUS

JHAGALLEY & ORS.

Respondent(s)

Date : 03-04-2018 These petitions were called on for hearing today.

For Petitioner(s) Ms.Anshula Grover,Adv.
Mr. Adarsh Upadhyay, AOR

For Respondent(s) Mr.Prabhoo Payal Tiwari,Adv.
Ms. Shashi Kiran, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the petitioner has failed to take fresh steps in respect of the sole respondent in SLP(CR)No.1661/2017 in spite of last chance granted. Therefore, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders and list thereafter.

SANJAY PARIHAR
Registrar

SB